

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

On 21. 9.12.04

Copy of order

prepared for counsels
by both sides.

L
10/12

Jh
20/12/04
(J)

Order dated : 9.12.04

Heard Mr. S.K.Samal, Id. Counsel for the applicant and Mr. U.B.Mohapatra, Id. Sr. Standing Counsel for the Respondents.

The grievance ventilated by the applicant was set at rest by our order dated 12.2.04.

In the said premises the M.A. No. 831/04 filed by the applicant is misconceived and accordingly the same is dismissed. Liberty is however, granted to the applicant to seek appropriate legal remedy in the due course.

[Signature]
VICE-CHAIRMAN 2/12
[Signature]
MEMBER (J)